

THE HIGH COURT OF PUNJAB AND HARYANA
AT CHANDIGARH

NOTICE

Dated: 16.03.2021

In continuation of earlier notice(s) dated 12.01.2021 and 11.02.2021, this is for information that for submission of applications by Advocates for their registration for Roll of Advocates in this Court, the time is extended till 22.03.2021. The duly filled proforma alongwith requisite documents (proof thereof) be submitted online by 22.03.2021 on Email Id 'rollofadvocates.phhc@gmail.com'. The hard copy of the same be also submitted, within 10 days of online submission, at counter No. 14, Pass Counter Room near High Court Museum, Punjab and Haryana High Court, Sector 1, Chandigarh.

Further, on the same condition as mentioned in the notice dated 11.02.2021, the Advocates who have applied for the Certificate from Registrar General to the effect that they are ordinarily practicing before this Court, may submit their application form provisionally for their registration for Roll of Advocates.


Assistant Registrar (Rules)
for Registrar General